

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 564/2016

IN THE MATTER OF:

M/s UMA Enterprises Pvt Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391 & 394, 100 to 104

Order delivered on 24.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-

For the ROC / OL Rajasthan :- Mr. Nawal Kishore Jha, Sr. Panel Counsel

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the party, the matter is posted for hearing on 21st September 2017.

— Sd —

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

— Sd —

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**